

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/9/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/769/2019 IN MA/731/IB/2019
PETITION NUMBER : CP/280/IB/2018
NAME OF THE PETITIONER(S) : SNJ DISTILLERIES PVT LTD
NAME OF THE RESPONDENT(S) : S RAJENDRAN & 8 OTHERS
UNDER SECTION : RULE 11 OF NCLT

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

01. P.S. Raman Counsel for Respondent-1. Msf
Sr. Counsel for (RP)
M. Saritha Devi
R.V. Yajura Devi
T.k. Bhaskar. Counsel for Mayan Jain
Shwetha Vaidhevan 7th Respondent.
Mayan Jain

(23)

[MA/769/2019 in MA/731/IB/2019 in CP/280/IB/2018]

ORDER

In view of the order passed by the Hon'ble NCLAT on 06.09.2019 in Company Appeal No.921/2019, we restrain ourselves from passing orders over the resolution plan already submitted for approval of this Bench and from hearing other applications in this Company Petition.

In view of the same, list this application on **01.10.2019**.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr